

DIVISION BENCH
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/294(KB)2021
IA(I.B.C)/1509(KB)2022, IA(I.B.C)/1950(KB)2023, IA(I.B.C)/540(KB)2024, IA(I.B.C)/919(KB)2022,
IA(I.B.C)/733(KB)2022, IA(I.B.C)/87(KB)2023, IA(I.B.C)/16(KB)2023, IA(I.B.C)/1913(KB)2023,
IA(I.B.C)/952(KB)2022, IA(I.B.C)/426(KB)2023, IA(I.B.C)/904(KB)2023, IA(I.B.C)/470(KB)2024,
IA(I.B.C)/1556(KB)2023, IA(I.B.C)/1514(KB)2023, IA(I.B.C)/2070(KB)2023, IA(I.B.C)/1558(KB)2023,
IA(I.B.C)/1907(KB)2023, IA(I.B.C)/363(KB)2023, IA(I.B.C)/1713(KB)2023, IA(I.B.C)/1559(KB)2023,
IA(I.B.C)/1828(KB)2023, IA(I.B.C)/1901(KB)2023, IA(I.B.C)/225(KB)2023, IA(I.B.C)/26(KB)2023,
IA(I.B.C)/1835(KB)2023, IA(I.B.C)/1561(KB)2023, IA(I.B.C)/1581(KB)2023, IA(I.B.C)/6(KB)2023,
IA(I.B.C)/903(KB)2023, IA(I.B.C)/1077(KB)2022, IA(I.B.C)/1710(KB)2023, IA(I.B.C)/1622(KB)2022,
IA(I.B.C)/1515(KB)2023, IA(I.B.C)/1076(KB)2022, IA(I.B.C)/319(KB)2023, IA(I.B.C)/1678(KB)2022,
IA(I.B.C)/1712(KB)2022, IA(I.B.C)/77(KB)2023, IA(I.B.C)/271(KB)2023, IA(I.B.C)/1003(KB)2022,
IA(I.B.C)/335(KB)2023, IA(I.B.C)/1007(KB)2022, IA(I.B.C)/1245(KB)2022, IA(I.B.C)/1470(KB)2022,
IA(I.B.C)/901(KB)2023, IA(I.B.C)/783(KB)2022, IA(I.B.C)/1711(KB)2022, IA(I.B.C)/384(KB)2023,
IA(I.B.C)/908(KB)2022, IA(I.B.C)/873(KB)2022, IA(I.B.C)/303(KB)2023, IA(I.B.C)/744(KB)2022,
IA(I.B.C)/407(KB)2023, IA(I.B.C)/408(KB)2023, IA(I.B.C)/1691(KB)2022, IA(I.B.C)/1004(KB)2022,
IA(I.B.C)/73(KB)2023, IA(I.B.C)/737(KB)2022, IA(I.B.C)/1547(KB)2022, IA(I.B.C)/1225(KB)2022,
IA(I.B.C)/1244(KB)2022, IA(I.B.C)/1217(KB)2022, IA(I.B.C)/1094(KB)2022, IA(I.B.C)/1005(KB)2022,
IA(I.B.C)/576(KB)2022, IA(I.B.C)/817(KB)2022, IA(I.B.C)/949(KB)2022, IA(I.B.C)/559(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	RESERVE BANK OF INDIA VS SREI EQUIPMENT FINANCE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance VC and Physical (Hybrid) Mode

Mr. Ratnanko Banerji, Sr. Adv.] For Applicant in IA 363/2023
Ms. Urmila Chakraborty, Adv.]
Mr. Dipendra Nath Chunder, Adv.]
Ms. Sonali Ghosh Panda, Adv.]
Mr. Sagnik Mukerjee, Adv.]

Mr. Anoop Rawat, Adv.] For Consolidated Committee of Creditors
Mr. Saurav Panda, Adv.] in IA/363/2023
Ms. Arushi Chandra, Adv.]

Mr. Deepanjan Dutta, Adv.]
Ms. Rashi Sharma, Adv.]
Ms. Sanjana Jha, Adv.]

Mr. Jishnu Saha, Sr. Adv.] For the Corporate Debtor
Mr. Debnath Ghosh, Adv.]
Mr. Soumyajit Mishra, Adv.]

Ms. Preeti Singh, Adv.] For R-5 in IA (IBC)/ 1509(KB)2022

Mr. Rahul Auddy, Adv.] For Fayne Songadh IA470/2024

ORDER

1. Ld. Senior Counsel/Counsel for the parties present.
2. IA(I.B.C)/363(KB)2023
 - a. At joint request, post this matter on **19.06.2024**.
3. IA(I.B.C)/470(KB)2024
 - a. Notice. Notice accepted by Ld. Counsel, Mr. Soumyajit Mishra on behalf of the Respondent.
 - b. Reply-affidavit be filed by the Respondent within two weeks.
 - c. Post this IA on **11.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)